

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 04.01.2017

ORDER NO. 01 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **190 of 2016 for CESTAT Delhi** to the extent indicated below :-

On 06.01.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri Ashok K. Arya, Member (T) will hear the following part-heard matters:

ST/941/2010-CUS(DB)
C/2954/2012-CUS(DB)
C/51203-51286/2016-CUS(DB)

By Order


(A.Mohan Kumar) 2/1/17
Registrar

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Dy. Registrar 4/1/17